



2025:DHC:7076-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12470/2025

VIPIN SAROHAPetitioner

Through: Mr. Himanshu Gautam, Adv.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Jagdish Chandra, CGSC
with Mr. Sujeet Kumar Choudhary, Adv. for
UI

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

19.08.2025

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C. HARI SHANKAR, J.

1. Mr. Himanshu Gautam, on instructions, seeks leave to withdraw this petition as he submits that there are some errors in the petition. He is permitted to withdraw it with liberty to file a proper petition.

2. The petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 19, 2025/AR